

Effect of Import of Fishing Trawlers from Mexico on Indigenous shipyards

*385. SHRI VINODBHAI B. SHETH): Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether import of Fishing Trawlers from Mexico has created discontent among the indigenous shipyards in the country; and

(b) the reasons for importing trawlers at a comparatively higher price in preference to price quoted by indigenous Indian shipyards?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a). Yes, Sir. There is some discontent because the parties who were permitted to import trawlers from Mexico have not yet placed orders for an equivalent number of indigenous trawlers, as contemplated under the scheme notified by the Government in June, 1973.

(b). The prices of imported trawlers at the time, were comparatively lower than the prices quoted by the Indian shipyards. The question, therefore, does not arise.

Payment of Salary to Teachers of P.M.G. College, Aizawal

3406. DR. R. ROTHUAMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Lecturers of P.M.G. College Aizawal, Mizoram who have been teaching part time students in the Evening shift for the last 2 to 3 years have not been able to draw their pay till now;

(b) if so, whether their pay for this evening shift will be borne by the Central Government or State Government; and

(c) whether the Education Ministry will look into this matter and take remedial steps to effect immediate payment of all the arrears to the concerned Evening shift teachers and also give clear instructions to the Mizoram Government either for continuation or discontinuation of this evening shift in the light of such payment difficulty to the teaching staff?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE: (SHRIMATI RENUKA DEVI BARAKATAKI): (a) to (c). The information is being collected from the Government of Mizoram will be laid on the Table of the Sabha, as soon as possible.

Cultural Agreement with Portugal.

3407. SHRI EDUARDO FALEIRO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) what are the broad outlines of the cultural agreements entered into between Government of India and Government of Portugal; and

(b) the nature of cultural exchanges held so far between the two countries and what further steps are contemplated to strengthen the cultural bonds between India and Portugal?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDER CHUNDER): (a) There is at present no Cultural Agreement between India and Portugal. The question of formulating an Agreement is, however, under consideration of the two Governments.

(b) The following programmes have been sponsored by India on an *ad-hoc* basis during recent years:—

(i) All India Radio has supplied one programme entitled "The Prime